

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

27

C.S.P. No.569/(MAH)/2017

CORAM:

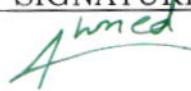
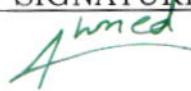
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: Serenity Business Park Ltd.

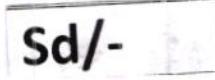
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	
	Ahmed Chusawala		

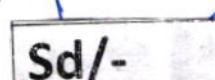
ORDER

CSP 569/230-232/NCLT/MB/MAH/2017  
CSP 593/230-232/NCLT/MB/MAH/2017  
CSP 595/230-232/NCLT/MB/MAH/2017  
CSP 596/230-232/NCLT/MB/MAH/2017  
CSP 597/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 16.8.2017.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASHKUMAR  
Member (Judicial)